GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2077 ANSWERED ON:12.08.2011 NON-OPERATION OF ANGANWADI CENTRES Ajmal Shri Badruddin

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated, released and utilised to the various State Governments for Anganwadi Centres during the last three years and the current year, State-wise including Assam, year-wise;
- (b) Whether the funds have been utilised properly by the State Governments;
- (c) If not, the reasons therefor;
- (d) whether the Government has received complaints of non-operation of Anganwadi Centres but drawing the wages of workers;
- (e) if so, the details thereof, State-wise particularly Assam; and
- (f) the action taken by the Government?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) to (f): Integrated Child Development Services (ICDS) is a Centrally Sponsored Scheme being implemented by States/UTs across the country. The sharing of expenditure between the Central Government and States/UTs is in the ratio of 90:10 for all components, including Supplementary Nutrition Programme (SNP) for North-East and for a II States other than North-east it is 50:50 for SNP and 90:10 for all other components (ICDS-General). Details of Grants-in-aid provided to State Governments including Assam for running of Anganwadi Centres under ICDS Scheme during the last three years and the current year and utilization thereof as reported by States/UTs is given in the Statements at Annex.-I & II.

The ICDS Scheme is implemented by the States/UTs from the platform of Anganwadi Centres(AWCs). During 2011, total of 8 complaints alleging non-functioning/ill- functioning and non-opening of AWCs have been received from the States of Jharkhand (1), Madhya Pradesh (1), Uttarakhand (1), Uttar Pradesh (4) and Orissa (1). These have been forwarded to the concerned State Governments for appropriate action.